

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BALSARA ENGINEERING PRODUCTS LIMITED Date of Commencement of Liquidation: 28-06-2023; List of Stakeholders as on Date: 30-11-2023; Name of IP: Mr. V M GURUSAMY; Process Number: 1; Last 5 digitof registration number: 12512

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				356000				NA
2	Liquidation costs incurred till date				3857548				NA
3	Secured financial creditors	2	538601097	2	538601097	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	24	4322519	24	199535	0	4122984	0	Annexure 5
6	Operational creditors (Employees)	20	6245320	20	295891	0	5949429	0	Annexure 6
7	Operational creditors (Government Dues)	6	847663308	4	117319805	0	730343503	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	154890543	16	153134455	0	1756088	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	744080	2	200938	0	543142	0	Annexure 9
Total		70	1552466867	68	813965269	0	742715146	0	